

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA (CAA) No.569/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	New Kenilworth Hotel Pvt.Ltd.		
Under Section	<b>230-232</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

## ORDER

1d. Counsel for the petitioner is present.

The case is already listed on 01/02/2018. Preponement of date is not possible.

List it on 01/02/2018.

(Jinan K.R.)  
Member (J)

gdc